GOVERNMENT OF INDIA MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

LOK SABHA UNSTARRED QUESTION NO. 3895 ANSWERED ON 9TH AUGUST, 2018

PERMANENT BRIDGE FEE FUND

3895. SHRIMATI POONAM MAHAJAN:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS सड़क परिवहन और राजमार्ग मंत्री

be pleased to state:

(a) the salient features of Permanent Bridge Fee Fund (PBFF); and(b) the details and number of projects that have been sanctioned in the State of Maharashtra under PBFF during each of the last five years, year-wise?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS

(SHRI MANSUKH L. MANDAVIYA)

(a) The fee for use of any section of National Highways (NHs), permanent bridge, bypass or tunnel, etc., forming part of the NHs, is levied as per the National Highways Fee (Determination of Rates and Collection) Rules, 2008 and its amendments made from time to time. The fund is non-lapsable.

The Ministry exempted levy of user fee on all road projects, standalone structures and road stretches in which the project construction cost (excluding cost of pre-construction activity, utility shifting, land acquisition, etc.) is less than Rs.100 crore and old bridges for which residual recoverable project cost is less than Rs.100 crore.

(b) The Ministry sanctions projects on NHs against collection of user fees on section of NHs/ Bridges developed through State Governments/ Union Territories (UTs) under Permanent Bridge Fee Fund (PBFF) on the basis of annual accrual of such fund, available unspent balance, committed liabilities of sanctioned works, inter-se priorities of works, etc.

The year-wise details of such projects on NHs sanctioned for the State of Maharashtra during last five years are as follows:

Year	Number	Cost (Rs. in Cr)
2013-14	1	2.63
2014-15	1	7.39
2015-16	-	Nil
2016-17	-	Nil
2017-18	-	Nil

Apart from the above, the National Highways Authority of India (NHAI) also collects user fee on NHs developed through public funds. However, no separate details of sanctions/ awards are maintained by NHAI against such funds collected.

The year-wise details of projects awarded by NHAI in the State of Maharashtra during last five years are as follows:

Year	Number	Cost (Rs. in Cr)
2013-14	1	973
2014-15	1	1,871
2015-16	8	7,548
2016-17	11	8,726
2017-18	19	14,090